

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GULE STAN BLDG. NO. 6, PRESCOT RD, 4TH FLR,

MUMBAI - 400 001.

REVIEW PETITION NO. 25/97 in

ORIGINAL APPLICATION NO. 331/96.

DATED THIS 13<sup>th</sup> DAY OF MARCH, 1997.

Coram : Hon'ble Shri B.S. Hegde, Member (J).

Hon'ble Shri M.R. Kolhatkar, Member (A).

Shri B.R. Boshni,  
R.O. Room No. 739/158,  
Sant Tukaram Nagar,  
Pimpri, Pune - 18.

... Applicant.

Vs.

1. The Union of India,  
Through the Secretary,  
Railway Board, Rail Bhavan,  
New Delhi.
2. The Divisional Railway Manager (P),  
Central Railway,  
Engineering Section,  
Bombay V.T.
3. The Assistant Engineer (M),  
Central Rly, Pune - 411 001.

... Respondents

TRIBUNAL'S ORDER BY CIRCULATION

This Review Application has been filed by the applicant seeking review of the judgement dated 17/1/97. The OA was dismissed both on merit as well as on limitation.

The applicant was seeking promotion to the post of senior office peon w.e.f. 1981. He has filed the OA in 1996 after a lapse of 15 years.

On perusal of the review petition, we do not find that any error has occurred nor any new facts have been brought out to our notice, calling for review of our judgement, keeping in view of the provisions of order 47 Rule 1 read with section 115 of CPC, the same is dismissed by circulation.

*M.R. Kolhatkar*  
(M.R. KOLHATKAR)  
MEMBER (A)

*B.S. Hegde*  
(B. S. HEGDE)  
MEMBER (J)

abp.